

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)(Plan)/09/2024 in Company Petition IB/378/2022
NAME OF THE COMPANY	Nagi Power Pvt Ltd
NAME OF THE PETITIONER(S)	Virtual Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Nagi Power Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)(Plan)/09/2024

Present: Ld. Counsel Mr. M. Maharshi Viswaraj along with Mr. Krishna Komaravolu, Resolution Professional/Applicant.

Clarification has been sought on certain points i.e., Valuation Report, Transaction Audit Report, Balance Sheet and Bank Statements of the Corporate Debtor.

It is stated by the Ld. Counsel for the Applicant that he will file necessary documents within the next one week. **Matter is adjourned to 04.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)